

No.GOB(I) 4(1)/2022

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 23RD APRIL, 2022.

NOTIFICATION

The following transfer and postings of officers of Judicial Department in the cadre of District Judge, are ordered in the interest of public service, to take effect from the forenoon of **May 23, 2022**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Smt. S.Mahalaxmi Nerale	Prl. District and Sessions Judge, Gadag. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vice Smt. Kalpana M.S. – transferred)
2	Smt. L.Vijayalakshmi Devi	Prl. District and Sessions Judge, Koppal. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S. Building, Bengaluru. (Vice Sri. A.Eranna – transferred)
3	Sri. M. Brungesh	District Judge, OOD, Senior Faculty Member, Karnataka Judicial Academy, Bengaluru.	II Addl. District and Sessions Judge, Haveri (to sit at Ranebennur). (Vice Sri. Annugouda V. Patil – transferred)

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4	Sri. Shuklaksha Palan	I Addl. District and Sessions Judge, Kalaburagi.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Prabhavathi G. – transferred)
5	Sri. Vijaykumar M. Anandashetti	XII Addl. District and Sessions Judge, Belagavi (to sit at Gokak).	II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Mohan Badagandi – transferred)
6	Smt. Nerale Veerabhadraiah Bhavani	IV Addl. District and Sessions Judge, Ballari.	V Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Chandrashekhar Dundappa Karoshi – transferred)
7	Sri. Nerale Veerabhadraiah Vijay	IV Addl. District and Sessions Judge, Belagavi.	Addl. District and Sessions Judge-FTSC-II, Bengaluru Rural District, Bengaluru. (Vice Smt. G.S.Praseela Kumari – transferred)
8	Sri. Bannikatti Hanamanthappa R.	Addl. District and Sessions Judge, Chitradurga.	Proposed for appointment as II Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Latha – transferred)

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9	Sri. Jagadeeswara M.	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru.	Proposed for appointment as Prl. Judge, Family Court, Raichur, (Vice Smt. Vimal R. Nandagaon - transferred)
10	Sri. Venkatesha B.	LXIII Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge-FTSC-I, Chikkamagaluru. (Vice Smt. Vineetha P. Shetty – transferred)
11	Sri. K.S. Gangannavar	District Judge, OOD, Registrar (Protocol & Hospitality), High Court of Karnataka, Bengaluru.	LXXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Yamanappa Bammanagi - transferred)
12	Sri. Sadananda M. Doddamani	I Addl. District and Sessions Judge, Ballari. (ON REQUEST)	LIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. N.Subramanya – transferred)
13	Smt. Hemavathi	II Addl. District and Sessions Judge, Kalaburagi.	I Addl. District and Sessions Judge, Kalaburagi. (Vice Sri. Shuklaksha Palan – transferred)
14	Sri. Gulzarlal D. Mahavarkar	II Addl. District and Sessions Judge, Vijayapura.	I Addl. District and Sessions Judge, Ramanagara. (Vice Sri. Marulasiddaradhy H.J. – transferred)

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15	Sri. Biradar Devendrappa N.	I Addl. District and Sessions Judge, Dharwad (to sit at Hubballi)	V Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Devanahalli). (Vice Sri. Hareesha A. – transferred)
16	Sri. Kasanappa Naik	XLIX Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge, FTSC-I, Hassan. (Vice Sri. Santhosh Kumar Shetty N. – transferred)
17	Sri. G.L.Lakshmi-narayana	LVIII Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, Haveri. (Vacant Court)
18	Smt. Prabhavathi G.	I Addl. Prl. Judge, Family Court, Bengaluru.	V Addl. District and Sessions Judge, Shivamogga (to sit at Sagar). (Vice Sri. Mahanthappa A.D. – due to retire from service on 31.05.2022)
19	Sri. Pavanesh D.	I Addl. District and Sessions Judge, Kolar.	II Addl. District and Sessions Judge, Belagavi. (Vice Smt. Meenaxi Mahadevappa Bani – due to retire from service on 31.05.2022)
20	Sri. Marulasiddaradhya H.J.	I Addl. District and Sessions Judge, Ramanagara.	Proposed for appointment as Prl. Judge, Family Court, Kalaburagi. (Vice Smt. Hiremath Shobharani Babayya – transferred)

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21	Sri. Hareesha A.	V Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Devanahalli).	III Addl. District and Sessions Judge, Belagavi. (Vice Sri. Yashawant – transferred)
22	Sri. Sudindranath S.	VII Addl. District and Sessions Judge, Tumakuru.	XIII Addl. City Civil and Sessions Judge, Bengaluru City. (Smt. Suvarna Kubbanna Mirji – transferred)
23	Sri. Parameshwara Prasanna B.	III Addl. District and Sessions Judge, Mandya (to sit at Srirangapatna).	I Addl. District and Sessions Judge, Dharwad (to sit at Hubballi). (Vice Sri. Biradar Devendrappa N. – transferred)
24	Sri. T.P.Ramalinge Gowda	I Addl. District and Sessions Judge, D.K. Mangaluru.	VII Addl. District and Sessions Judge, Tumakuru. (Spl. Court for trial of cases filed under the Prevention of Corruption Act) (Vice Sri.Sudindranath S. – transferred)
25	Sri. Syed Baleegur Rahaman	III Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Anekal).	Proposed for appointment as Prl. Judge, Family Court, Bagalkot. (Vice Smt. N.Sheela – transferred)
26	Smt. Vineetha Premanath Shetty	Addl. District and Sessions Judge-FTSC-I, Chikkamagaluru.	LXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Spl. Court for trial of cases filed under the Prevention of Corruption Act) (Vice Sri. Gopal Krishna Rai T. – transferred)

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27	Sri. Devaraja Bhat M.	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Ramanagara. (Vice Sri. Siddalinga Prabhu – transferred)
28	Sri. Jerald Rudolph Mendonca	III Addl. District and Sessions Judge, Mysuru.	XIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Mallikarjuna – transferred)
29	Sri. Siddalinga Prabhu	III Addl. District and Sessions Judge, Ramanagara.	I Addl. District and Sessions Judge, Ballari. (Vice Sri. Sadananda M. Doddamani – transferred)
30	Sri. N.Krishnaiah	Addl. District and Sessions Judge-FTSC-I, Tumakuru.	LVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. G.L.Lakshminarayana – transferred)
31	Sri. Gopal Krishna Rai T.	LXXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Mandya (to sit at Srirangapatna). (Vice Sri. Parameshwara Prasanna B. – transferred)
32	Smt. Manjula Itty	I Addl. Prl. Judge, Family Court, D.K. Mangaluru.	Proposed for appointment as Prl. Judge, Family Court, D.K. Mangaluru. (Vice Smt. Sharada B. – transferred)

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33	Sri. Sachin Kaushik R.N.	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, Bengaluru.	Proposed for appointment as Prl. Judge, Family Court, Bidar. (Vice Sri. Shashikant Basalingappa Bhavikatti – transferred)
34	Sri. Rudolph Pereira	V Addl District and Sessions Judge, D.K. Mangaluru (to sit at Puttur).	Proposed for appointment as I Addl. Prl. Judge, Family Court, Mysuru. (Vice Sri. M.Ramesha – transferred)
35	Smt. Sharada B.	Prl. Judge, Family Court, D.K. Mangaluru.	Proposed for appointment as III Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. S.Nirmala Devi – transferred)
36	Smt. K.Bhagya	Prl. Judge, Family Court, Vijayapura. (ON REQUEST)	III Addl. District and Sessions Judge, Mysuru. (Special Court for trial of cases filed under the Prevention of Corruption Act) (Vice Sri. Jerald Rudolph Mendonca – transferred)
37	Sri. Yashawant	III Addl. District and Sessions Judge, Belagavi.	XXXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Khadarsab – transferred)

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38	Sri. Shankarappa Nimbanna Kalkani	II Addl. District and Sessions Judge, Chitradurga.	Addl. District and Sessions Judge, Chitradurga. (Vice Sri. Bannikatti Hanumanthappa R. – transferred)
39	Smt. Panchakshari M.	IV Addl. District and Sessions Judge, Dharwad. (ON REQUEST)	Proposed for appointment as IV Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. B.N. Sujatha – transferred)
40	Smt. Sumangala S. Basavannour	Prl. Judge, Family Court, Hubballi.	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Devaraja Bhat M. – transferred)
41	Smt. K.S.Jyothishree	Addl. District and Sessions Judge-FTSC-I, Haveri.	LXXI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Sandhya S. – transferred)
42	Sri. Abhay Dhanpal Chougala	II Addl. District and Sessions Judge, D.K. Mangaluru.	I Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Sri. T.P.Ramalinge Gowda – transferred)
43	Sri. Mohan Prabhu	XXV Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, Belagavi. (Special Court for trial of cases filed under the Prevention of Corruption Act) (Vice Sri. Nerale Veerabhadraiah Vijay – transferred)

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44	Sri. Rama Naik	VI Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge-FTSC-I, Vijayapura. (Vice Smt. Savitha Kumari N. – transferred)
45	Sri. Shivaprasad K.B.	II Addl. District and Sessions Judge, Shivamogga.	Addl. District and Sessions Judge, Chikkaballapura. (Vice Sri. S.Nataraj – transferred)
46	Sri. Tarakeshwargouda Patil	IV Addl. District and Sessions Judge, Tumakuru (to sit at Madhugiri).	XII Addl. District and Sessions Judge, Belagavi (to sit at Gokak). (Vice Sri. Vijaykumar M. Anandashetti – transferred)
47	Sri. Ravindra R.	II Addl. District and Sessions Judge, Mandya.	VI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Chennapa Gouda – transferred)
48	Smt. Ashvini Vijay Shiriyannavar	V Addl. District and Sessions Judge, Mysuru.	V Addl. District and Sessions Judge, Belagavi. (Vice Sri. Ramakant Chavan – transferred)
49	Sri. Abdul Rahiman Nandgadi	LXXII Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Ballari (to sit at Hosapete). (Vice Sri. Shubhaveer B. – due to retire from service on 31.05.2022)

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50	Sri. Jagadeesh V.N.	III Addl. District and Sessions Judge, Kalaburagi.	IV Addl. District and Sessions Judge, Hassan (to sit at Channarayapatna). (Vice Sri. Mallikarjun N. Saunshi – due to retire from service on 31.05.2022)
51	Smt. Pallavi B.R.	IV Addl. District and Sessions Judge, D.K. Mangaluru.	II Addl. District and Sessions Judge, Shivamogga. (Vice Sri. Shivaprasad K.B. – transferred)
52	Smt. Prashanthi G.	XXVII Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, Kodagu-Madikeri. (Vice Sri. Chandrashekhara.P.S – transferred)
53	Sri. Khadarsab	XXXIX Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Gadag. (Vice Sri. P.G.Cheluva Murthy – transferred)
54	Sri. Mallikarjuna Swamy H.S.	II Addl. District and Sessions Judge, Tumakuru.	II Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Sri. Abhay Dhanpal Chougala – transferred)
55	Smt. Sandhya Rao P.	VI Addl. District and Sessions Judge, Belagavi.	Addl. District and Sessions Judge-FTSC-I, Tumakuru. (Vice Sri. N. Krishnaiah – transferred)

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56	Smt. Bhanumathi B.C.	Addl. District and Sessions Judge-FTSC-I, Chikkaballapura.	II Addl. District and Sessions Judge, Chikkamagaluru. (Vice Sri. Manjunath Sangreshi – transferred)
57	Smt. Preethi K.P.	XI Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Smt. Pallavi B.R. – transferred)
58	Sri. Gangadhara C.M.	III Addl. District and Sessions Judge, Dharwad.	XLIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Kasanappa Naik – transferred)
59	Sri. Narashimsa M.V.	Addl. District and Sessions Judge, Gadag.	LX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Vidyadhar Shirahatti – transferred)
60	Sri. Subhash Sankad	LXV Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Vijayapura. (Special Court for trial of cases filed under the Prevention of Corruption Act) (Vice Sri. Karabari Ravindra – transferred)
61	Sri. Sathisha L.P.	XII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Vijayapura. (Vice Smt. K. Bhagya – transferred)
62	Sri. Gangadhara K.N.	V Addl. District and Sessions Judge, Dharwad (to sit at Hubballi).	XII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Sathisha L.P. – transferred)

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63	Sri. Vidyadhar Shirahatti	LX Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Ballari. (Vice Sri. Rajesh Karnam K. – transferred)
64	Sri. Rajeshwara	LXIV Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge, Gadag. (Vice Sri. Narashimsa M.V. – transferred)
65	Sri. Ningouda Patil	XX Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge-FTSC-I, Haveri. (Vice Smt. K.S. Jyothishree – transferred)
66	Sri. Santhosh C.B.	II Addl. District and Sessions Judge, Bagalkot.	L Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. B.K.Komala - transferred)
67	Sri. Raghavendra Gowda B.G.	III Addl. District and Sessions Judge, Tumakuru.	II Addl. District and Sessions Judge, Tumakuru. (Vice Sri. Mallikarjuna Swamy H.S. – transferred)
68	Sri. Manjunath Sangreshi	II Addl. District and Sessions Judge, Chikkamagaluru.	I Addl. District and Sessions Judge, Vijayapura. (Vice Sri. Madhvesh Daber – transferred)

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69	Sri. Mohan Badagandi	II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	II Addl. District and Sessions Judge, Kalaburagi. (Vice Smt. Hemavathi – transferred)
70	Sri. Yamanappa Bammanagi	LXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka Wakf Tribunal, Kalaburagi. (Vice Sri. D.P. Kumaraswamy – transferred)
71	Sri. Hemanth Kumar C.R.	VIII Addl. District and Sessions Judge, Belagavi.	LXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Subhash Sankad – transferred)
72	Sri. Chennapa Gouda	VI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	VI Addl. District and Sessions Judge, Belagavi. (Vice Smt. Sandhya Rao P. – transferred)
73	Smt. Savitha Kumari N.	Addl. District and Sessions Judge-FTSC-I, Vijayapura.	Addl. District and Sessions Judge-FTSC-I, Chikkaballapura. (Vice Smt. Bhanumathi B.C. – transferred)
74	Sri. S.Nataraj	Addl. District and Sessions Judge, Chikkaballapura.	LXVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. K.Kathyayani – transferred)

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75	Sri. Srinivasa Suvarna	District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Kalaburagi.	Addl. District and Sessions Judge- FTSC-I, Udupi. (Vice Smt. Yermal Kalpana – transferred)
76	Sri. Chandrashekara P.S.	I Addl. District and Sessions Judge, Kodagu-Madikeri.	XXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Mohan Prabhu – transferred)
77	Smt. K.Kathyayani	LXVI Addl. City Civil and Sessions Judge, Bengaluru City.	VIII Addl. District and Sessions Judge, Belagavi. (Vice Sri. Hemanth Kumar C.R. – transferred)
78	Sri. D.P.Kumaraswamy	District Judge, OOD, Presiding Officer, Karnataka Wakf Tribunal, Kalaburagi. (ON REPATRIATION)	VI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Rama Naik – transferred)
79	Sri. P.G.Cheluvamurthy	I Addl. Prl. Judge, Family Court, Gadag.	LXXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Abdul Rahiman Nandgadi – transferred)
80	Smt. N.Sheela	Prl. Judge, Family Court, Bagalkot. (ON REQUEST)	I Addl. District and Sessions Judge, Mandya. (Vacant Court)
81	Smt. Latha	II Addl. Prl. Judge, Family Court, Bengaluru.	Addl. District and Sessions Judge-FTSC-I, Shivamogga. (Vice Sri. Dayananda V.H. – transferred vide this office Notification No.GOB(I) 1/2022 dated 23.04.2022)

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82	Sri. Virupakshaiah H.M.	II Addl. Prl. Judge, Family Court, Mysuru.	XXVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Prashanthi G. - transferred)
83	Smt. Pushpavathi V.	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (ON REPATRIATION)	V Addl. District and Sessions Judge, Tumakuru (to sit at Tiptur). (Vice Sri. Shivakumara B. - transferred)
84	Sri. Chandrashekhar Dundappa Karoshi	V Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Kalaburagi. (Vice Sri. Jagadeesh V.N. - transferred)
85	Smt. G.S.Praseela Kumari	Addl. District and Sessions Judge-FTSC-II, Bengaluru Rural District, Bengaluru.	III Addl. District and Sessions Judge, Tumakuru. (Vice Sri. Raghavendra Gowda B.G. - transferred)
86	Sri. E.Rajeeva Gowda	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Protocol and Hospitality), High Court of Karnataka, Bengaluru (Vice Sri. Kiran S. Gangannavar - transferred)

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87	Sri. Mallikarjun	XIV Addl. City Civil and Sessions Judge, Bengaluru City.	V Addl. District and Sessions Judge, Mysuru. (Vice Smt. Ashvini Vijay Shiriyannavar – transferred)
88	Sri. Shivakumar.B	V Addl. District and Sessions Judge, Tumakuru (to sit at Tiptur).	XX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Ningouda Patil – transferred)
89	Smt. S.Nirmala Devi	III Addl. Prl. Judge, Family Court, Bengaluru.	Proposed for appointment as Prl. Judge, Family Court, Kolar. (Vice Sri. M.Kanumaiah – due to retire from service on 31.05.2022)
90	Smt. Suvarna Kubbanna Mirji	XIII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Hubballi. (Vice Smt. Sumangala S. Basavannour – transferred)
91	Sri. Onkarappa R.	LXII Addl. City Civil and Sessions Judge, Bengaluru City.	V Addl. District and Sessions Judge, D.K. Mangaluru (to sit at Puttur). (Vice Sri. Rudolph Pereira - transferred)

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92	Sri. Yadava K.	VIII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	IV Addl. District and Sessions Judge, Tumakuru (to sit at Madhugiri). (Vice Sri. Tarakeshwargouda Patil – transferred)
93	Smt. Sandhya S.	LXXI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as I Addl. Prl. Judge, Family Court, D.K. Mangaluru. (Vice Smt. Manjula Itty – transferred)
94	Sri. Gururaj Somakkalavar	LXIX Addl. City Civil and Sessions Judge, Bengaluru City.	VI Addl. District and Sessions Judge, Mysuru. (Vice Sri. Doddegowda K. – transferred)
95	Sri. Doddegowda K.	VI Addl. District and Sessions Judge, Mysuru.	VII Addl. District and Sessions Judge, Mysuru. (Vice Sri. Yeshawantha Kumar – transferred)
96	Sri. Venkatesh	X Addl. District and Sessions Judge, Belagavi.	VII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. S.Sreedhara – transferred)
97	Sri. Karabari Ravindra	III Addl. District and Sessions Judge, Vijayapura.	III Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Anekal). (Vice Sri. Syed Baleegur Rahaman – transferred)

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98	Smt. B.N.Sujatha	IV Addl. Prl. Judge, Family Court, Bengaluru. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as Member, Karnataka Appellate Tribunal, Bengaluru (Vice Sri. Manjunatha – transferred)
99	Smt. Hiremath Shobharani Babayya	Prl. Judge, Family Court, Kalaburagi. (ON REQUEST)	IV Addl. District and Sessions Judge, Dharwad. (Vice Smt. Panchakshari M. – transferred)
100	Sri. Annugouda Veeragouda Patil	II Addl. District and Sessions Judge, Haveri (to sit at Ranebennur).	LXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Venkatesha B. – transferred)
101	Sri. Chandrashekar U.	LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as District Judge, OOD, Senior Faculty Member, Karnataka Judicial Academy, Bengaluru. (Vice Sri. M. Brungesh – transferred)
102	Smt. B.K. Komala	L Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Chitradurga. (Vice Sri. Shankarappa Nimbanna Kalkani – transferred)
103	Sri. Girisha Bhat K.	III Addl. Prl. Judge, Family Court, Mysuru.	Proposed for appointment as II Addl. Prl. Judge, Family Court, Mysuru. (Vice Sri. Virupakshaiah H.M. – transferred)

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104	Sri. N.Subramanya	LIII Addl. City Civil and Sessions Judge, Bengaluru City. (ON REQUEST)	III Addl. District and Sessions Judge, Dharwad. (Special Court for trial of cases filed under the Prevention of Corruption Act) (Vice Sri. Gangadhara C.M. – transferred)
105	Sri. Krishnamurthy R. Padasalgi	LV Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Bagalkot. (Vice Sri. Santhosh C.B. – transferred)
106	Sri. Gururaj Gopalachar Shirol	XI Addl. District and Sessions Judge, Belagavi.	X Addl. District and Sessions Judge, Belagavi. (Vice Sri. Venkatesh – transferred)
107	Sri. Krishna Prasad Rao K.	IV Addl. District and Sessions Judge, Mandya.	II Addl. District and Sessions Judge, Mandya. (Vice Sri. Ravindra R. – transferred)
108	Sri. Yashawantha Kumar	VII Addl. District and Sessions Judge, Mysuru.	LI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Venkatesh R. Hulgi – transferred vide this office Notification No.GOB(I) 1/2022 dated 23.04.2022)
109	Sri. Shashikant B. Bhavikatti	Prl. Judge, Family Court, Bidar.	Services are placed at the disposal of the Government for being appointed as Additional Registrar (Enquiries), Karnataka Lokayuktha, Bengaluru. (Vice Smt. Pushpavathi V. – transferred)

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110	Sri. Subhash Bandu Hosakalle	IV Addl. District and Sessions Judge, Vijayapura.	II Addl. District and Sessions Judge, Vijayapura. (Vice Sri. Gulzarlal D. Mahavarkar – transferred)
111	Smt. Sudha Sethuram Onkar	IV Addl. Prl. Judge, Family Court, Mysuru.	Proposed for appointment as III Addl. Prl. Judge, Family Court, Mysuru. (Vice Sri. Girisha Bhat K. – transferred)
112	Sri. Basavaraja C.K.	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	VIII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Yadava K. – transferred)
113	Sri. Abdul Rahim Hussain Shaikh	XLV Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge, Udupi (to sit at Kundapura). (Vice Sri. Ravindra M. Joshi – transferred vide this office notification No.GOB(I) 1/2022 dated 23.04.2022)
114	Smt. Yermal Kalpana	Addl. District and Sessions Judge-FTSC-I, Udupi. (ON REQUEST)	XXVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. D.S.Vijaya Kumar – transferred vide this office notification No.GOB(I) 1/2022 dated 23.04.2022)
115	Sri. Rajesh Karnam K.	Prl. Judge, Family Court, Ballari. (ON REQUEST)	LXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Gururaj Somakkalavar – transferred)

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116	Sri. S.Sreedhara	VII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Basavaraja C.K. – transferred)
117	Smt. Vimal R.Nandagaon	Prl. Judge, Family Court, Raichur. (ON REQUEST)	IV Addl. District and Sessions Judge, Ballari. (Vice Smt. Nerale Veerabhadraiah Bhavani – transferred)
118	Sri. Madhvesh Daber	I Addl. District and Sessions Judge, Vijayapura.	IV Addl. District and Sessions Judge, Vijayapura. (Vice Sri. Subhash Bandu Hosakalle – transferred)
119	Sri. M.Ramesha	I Addl. Prl. Judge, Family Court, Mysuru.	Proposed for appointment as IV Addl. Prl. Judge, Family Court, Mysuru. (Vice Smt. Sudha Sethuram Onkar – transferred)
120	Smt. Kalpana M.S.	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru (ON REPATRIATION)	LXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Rajeshwara – transferred)
121	Sri. Shriram Narayan Hegde	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru.	LV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. K.R.Padasalgi – transferred)
122	Sri. Siddanna B. Handral	XVIII Addl. City Civil and Sessions Judge, Bengaluru City.	V Addl. District and Sessions Judge, Dharwad (to sit at Hubballi). (Vice Sri. Gangadhara K.N. – transferred)

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123	Sri. A.Eranna	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (ON REPATRIATION)	LXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Onkarappa R. – transferred)
124	Smt. Nirmala K.	V Addl. District and Sessions Judge, Mandya.	IV Addl. District and Sessions Judge, Mandya. (Vice Sri. Krishna Prasad Rao K. – transferred)
125	Sri. Santhosh Kumar Shetty N.	Addl. District and Sessions Judge-FTSC-I, Hassan (ON REQUEST)	XI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Preethi K.P. – transferred)
126	Sri. Ramakant Chavan	V Addl. District and Sessions Judge, Belagavi.	XI Addl. District and Sessions Judge, Belagavi. (Vice Sri. Gururaj Gopalachar Shirol – transferred)
127	Sri. Manjunatha	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (ON REPATERIATION)	XLV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Abdul Rahim Hussain Shaikh – transferred)

BY ORDER OF THE HIGH COURT

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of
publication in the next issue of Gazette in Part-II, Section 2, through the
Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.
- 2 The Officers mentioned at Sl.No.3, 5 to 7, 10 to 19, 21 to 23, 27 to 31, 37, 38, 40 to 42, 44 to 52, 54 to 59, 62, 64 to 69, 71 to 77, 79 to 82, 84 to 88, 91, 92, 94 to 97, 99 to 102, 105 to 108, 110, 112 to 118, 121, 122, 124 to 126 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 23, 2022**.
- 3 The Officers mentioned at Sl.No.1, 2, 4, 8, 9, 20, 24, 25, 26, 32, 33, 34, 35, 36, 39, 43, 53, 60, 61, 63, 70, 89, 90, 93, 98, 103, 104, 109, 111 and 119 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts only after receipt of necessary appointment orders from the Government on the forenoon of **May 23, 2022**.
- 4 The Officers mentioned at Sl.No.78, 83, 120, 123 and 127 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 23, 2022**.
- 5 The Officers mentioned at Sl.No.18, 19, 49, 50 and 89 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the afternoon of **May 31, 2022**.
- 6 The Accountant General in Karnataka, Bengaluru.
- 7 The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 8 All the Private Secretaries to the Hon'ble Judges.
- 9 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Infrastructure and Maintenance)/Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 10 The Additional Registrar General, Dharwad and Kalaburagi Benches.

- 11 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 12 The Director, Karnataka Judicial Academy, Bengaluru.
- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 17 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S. Building, Bengaluru.
- 21 The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
- 22 The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 23 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 24 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 25 Spare copies.

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